

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-07/03/2017

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 07/03/2017 stand adjourned and the next date of hearing will be notified in due course alongwith the adjournment notice.

By order



Deputy Registrar (Judl.)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. Registrar/ Dy.Registrars/AssistantRegistrars/Technical Officer
3. Bar Association /CDR/SDRS.
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5. Guard file



Deputy Registrar/Technical Officer
(SM)